Dg. '82-'83—Min. of Rule 377

(viii) DHARNA IN DELHI BY COL-LEGE AND UNIVERSITY TEACHERS IN ORDER TO PRESS THEIR DEMANDS

PROF. RUP CHAND PAL (Hooghly) : Sir, hundreds of college and university teachers under the banner of All India Federation of University and College Teachers Organisations are sitting in a 'Dharma' at Delhi today(19.4.82) to press their 12 point charter of demands. Their demands include statutory provisions or service security, abolition of private management of coileges, pay scales and single running grade for all feachers including teachers of minority run colleges and full neutralisation of erosion of real wages as a result of direct payment from treasury, implementation of pay scales of Demonstrators. Librarians, Tutors, Assistant Tea-Instructors. chers, Cartographers, etc., immediate Central approval to the West Bengal Bills for taking over of 3 colleges, representation of the Federation of College and University Teachers' Organisations on the University Grants Commission, and on the Central Advisory Board of Education, recognition of the All India Federation of the University and College Teachers' Organisations, democratisation of governance of colleges and universities, full civil and political rights or teachers, abolition of discrimination between teachers of State and Central Universities and Colleges affiliated to them in respect of all perquisites. common cadre for Class II and Class III Teachers and age of superannuation not below 60 years.

The College and University Teachers would demonstrate at Boat Club Maidan and wait on a deputation to the Hon. Education Minister to press the above demands.

I urge upon the Central Government to consider and fulfil at an early date the very just demands of the college and university teachers of the country. I hope the hon. Education Minister would make a statement in the House in this regard.

12.24 hrs.

DEMANDS FOR GRANTS, 1982—82—Contd

MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT— Contd.

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Agriculture. Shri Pius Tirkey was on his legs. The time allotted for the entire discussion was about 10 hours. We have already exhausted 7 hours and 41 minutes. The balance of time is about 2 hours and 19 minutes. The hon. Minister will reply round-about 2-30 P.M. Now, Shri Pius Tirkey may continue in speech.

श्री पीय्ष िरकी (ग्रलीपुर द्वार) = उपाध्यक्ष महोदय, मैं कह रहा था कि कृष्टि संबंधी शिक्षा ब्लाक लेबल पर उपलब्ध कराई जानी चाहिये। ग्रभी तक जितने भी इंस्टीट्यूट हैं वे शहरों में बनाये गये हैं, वहां से शिक्षा प्राप्त लोग गांवों में ग्राना पसन्द नहीं करते। हैं।

इसी प्रकार विजली इत्यादि ग्राधुनिक उपभोग की वस्तुएं भी शीघ्र से शीध्र देहातों तक पहुंचाई जानी चाहिये, इससे कृषि उपज को भी बढ़ावा मिलेगा।

लैंड रेफार्म की बात जिस दिन से ग्राजादी प्राप्त हुई है, उस दिन से कहो जा रही है, लेकिन इसमें ग्रभी तक सफलता प्राप्त नहीं हुई है। यह बहुत ताज्जुब की बात है कि एसे 12 प्रतिशत लोग जो खेती स्वयं नहीं करते हैं, बल्कि मजदूरों या भागदारी के ग्राधार पर करवाते हैं, उनके पास कुल कृषि भूमि का 60 प्रतिशत भाग